

SHRI ATAL BIHARI VAJPAYEE : He just wants to know whether the Government is prepared to send a Committee of Members of Parliament.

MR. SPEAKER : Please do not add to my head-ache. This question is about the number of incidents and disturbances that have taken place. It is a factual information he wants.

SHRI ATAL BIHARI VAJPAYEE : Arising out of that, he wants to know.

SHRI SAMAR GUHA : Arising out of this, I wanted to know. If there is fire, and if we ask for a bucketful of water, would it not be allowed ? Is it not relevant ? Is it irrelevant ? I want to know.

MR. SPEAKER : Let there be no fire.

SHRI SAMAR GUHA : What is happening ? I do not know; every supplementary is thought to be irrelevant.

SHRI INDRAJIT GUPTA : Sir, is Mr. Samar Guha considering? the Minister to be a bucketful of water ? *(Interruption)*

SHRI RAJ BAHADUR : He is an ocean.

MR. SPEAKER : He is fire; not a bucket. Next question.

**Assistance from United Nations
Development Programme**

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*1031. **SHRI MUHAMMED SHERIFF :**
**SHRI RAMSHEKHAR PRASAD
SINGH :**
SHRI S. M. KRISHNA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Governing Council the United Nations Development Programme has approved some more assistance for the developing countries; and

(b) if so, the quantum of assistance approved for India under the Programme ?

**THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN) :** (a) Yes, Sir.

(b) \$ 2.05 million approximately.

SHRI MUHAMMED SHERIFF : I would like to know whether the pre-investment survey projects under implementation by the technical assistance branch of the United Nations have completed the studies in regard to the mineral resources in Tamil Nadu ?

SHRI YESHWANTRAO CHAVAN : About this particular programme, I have not got much information with me here. But I can give him some information as to the programmes subject-wise. So far we have accepted about 61 programmes. I have got subject-wise information; I have not got State-wise information.

SHRI MUHAMMED SHERIFF : Since Supplementary assistance has been provided by the United Nations Development Programme for the pre-investment survey of fishing harbours, may I know whether the Government will focus more attention towards the coast-lines of Tamil Nadu and Kerala ?

SHRI YESHWANTRAO CHAVAN : Certainly, they are questions of great importance, and I think they are programmes which require long-term attention. But I do not know whether this can be included here. I do not say that they should not be. This certainly is a question for consideration, for giving priority to the programmes, particularly, the question of coastline of Kerala. It is a very serious problem which requires attention. This programme is really speaking a programme in terms of technical assistance, etc. If they want to make some surveys, etc., we can possibly give technical assistance in this matter.

**सांस्कृतिक और सबभाषना शिष्टमंडलों
के लिये सबस्यों के चयन की कसौटी**

* 1032. **श्री जगन्नाथ मिश्र :** क्या संस्कृति
मंत्री यह बताने की कृपा करेंगे कि :

(क) समय-समय पर विदेशों को भेजे जाने

वाले सांस्कृतिक शिष्टमंडलों के सदस्यों के चयन की कसौटी क्या है, और

(ख) क्या समय-समय पर विदेशों को भेजे जाने वाले सद्भावना मण्डलों के सदस्यों के चयन के लिये कोई सामान्य नियम बनाया गया है ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAVA) (a) The main criterion is that the persons should be of established repute and standing in their particular field and considered so, by the concerned bodies and institutions

(b) Government has not framed any such common rules. The main consideration for sending good-will delegations is the strengthening and promotion of cordial relations with the foreign countries visited by such delegations.

श्री जगन्नाथ मिश्र पिछले तीन वर्षों में विदेशों में दस दश में किन-किन दशों में शिष्ट मंडलों का आगमन हुआ है और प्रत्येक शिष्ट मंडल के सदस्यों की संख्या क्या थी तथा अपने देश में किन-किन दशों में कितने शिष्ट मंडल भेजे गए हैं तथा प्रत्येक के सदस्यों की संख्या क्या थी और यह कौन थे ?

श्री डी० पी० यादव : जहाँ तक आगमन का का सवाल है वह इनफॉर्मेशन अभी मेरे पास नहीं है। जो यहाँ से डेलीगेशन बाहर गए हैं उसकी इनफॉर्मेशन मेरे पास है और उसको मैं समाप्त करने पर रख दूँगा।

श्री जगन्नाथ मिश्र इस वक़्त भी क्या कोई शिष्ट मंडल विदेशों को भेजे जाने की सम्भावना है और अगर है तो उसका मापदंड क्या रहेगा, काइटीरिया क्या रहेगा ?

श्री डी० पी० यादव यह निश्चित नहीं कहा जा सकता है।

Memorandum submitted by General Insurance Employees Union re Appointment of Custodians of Nationalised Insurance Companies

*1033 SHRI P GANGADEB With the Minister of FINANCE be pleased to state

(a) whether the General Insurance Employees Union has submitted a memorandum to him in regard to the appointment of the custodians for the nationalised insurance companies

(b) if so, the main points of the memorandum, and

(c) whether these have been considered and if so, the result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) (a) A memorandum from All India Insurance Employees' Association containing *inter alia* suggestions in regard to appointments of Custodians has been received

(b) The Association has suggested that such Custodians as were earlier opposed to nationalisation should be relieved of their assignments and replaced by persons committed to the cause of success of public undertakings

(c) Yes, Sir. As the Finance Minister had stated in reply to the discussion on the General Insurance (Emergency Provisions) Bill, 1971 in the Lok Sabha, we propose to utilise the expertise and talent of the persons who are committed to insurance and have wholeheartedly agreed to work for the success of the nationalisation

SHRI P GANGADEB. May I know whether it is a fact that the Finance Minister had called a meeting of the custodians, if so, whether the matter mentioned in the memorandum was discussed and if so, the decision of the Government on this matter ?

SHRIMATI SUSHILA ROHATGI Yes, Sir. We did have a meeting of the custodians on 6th July and the matter